

(c) and (d) An Inter ministerial Committee (IMC) has been constituted under the Nutrient Based Subsidy policy under the Chairmanship of Secretary (Fertilizers) with members from Department of Agriculture and Co-operation, Department of Expenditure, Planning Commission and Department Agriculture Research and Education. The Committee recommends per nutrient subsidy and also reviews the prices and subsidy of the fertilizers from time to time.

(e) and (f) The Department of Fertilizers has a web-based Fertilizers Monitoring System (FMS). District wise and State-wise updated information about requirements, despatches, sales and availability of fertilizers is publicly accessible at the Department's web site www.urvarak.co.in. The manufacturers and importers are required to print MRP as well as the amount of subsidy given by the Government of India on each bag released by them in the market under the EC Act, 1955 so that farmers are aware of MRP and subsidy. The retailers selling the fertilizers have been told to display the MRPs and stocks held on daily basis at a prominent place at their outlets. Further, Department of Agriculture and Co-operation operates Kisan Call Centres through toll free number 1800-180-1551 and farmers obtain information on various aspects of subsidy, MRPs and NBS policy, amongst other information, by dialling the number and talking to the centres.

Memorial for victims of Bhopal Gas Tragedy

†3380. SHRI KAPTAN SINGH SOLANKI:
SHRI RAJEEV CHANDRASEKHAR:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether a proposal of Rs. Fifty crores has been put up to build a memorial of international standard for the victims of Bhopal Gas Tragedy in Union Carbide Complex, Bhopal;

(b) whether Government had proposed a memorial for the victims, in 1984;

(c) if so, the decision of Government in this regard;

(d) if so, the status and the timeline for constructing such a memorial; and

(e) the reasons for the delay, given that twenty six years have passed since this industrial disaster?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (e) A proposal for construction of a memorial at a cost of Rs. 70 crore was received from the State Government of Madhya Pradesh in December, 2005. The Government of Madhya Pradesh was advised to approach the Planning Commission directly for funds. The Planning Commission approved one time Additional Central Assistance of Rs. 10.00 crore to the Government of Madhya Pradesh for this purpose in 2006-07. A proposal for construction of Bhopal memorial with an estimated expenditure of Rs. 116.18 crore was received

†Original notice of the question was received in Hindi.

again from the Government of Madhya Pradesh in November, 2009. The State Government of Madhya Pradesh was again advised to take up the matter directly with Planning Commission for required funds.

Fertilizers subsidy and agricultural productivity

3381. DR. GYAN PRAKASH PILANIA: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) whether grants on fertilizers have gone up to Rs. 1,00,000 crore at present, from Rs. 12,800 crore in the year 2001-02;
- (b) whether productivity has increased by only 6.92 per cent during the said period;
- (c) whether the above shows that there is no positive correlation between fertilizer subsidy and agricultural productivity; and
- (d) whether it also shows that subsidy fattens the industry instead of the farmers?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): The total expenditure on subsidy/concession for all fertilizers during the year 2001-02 was Rs. 12695.02 crores (Gross) and during 2009-10, the expenditure was Rs. 64,032.29 crores (Gross).

(b) The average productivity of food grains was 1734 kg/ha during the year 2001-02 and this has increased to 1798 kg/ha during the year 2009-10.

(c) Yes, Sir.

(d) Fertilizer subsidy is the difference between the normative delivered cost of fertilizers and the notified selling prices of the subsidized fertilizers. The subsidy is provided to fertilizer manufacturers/importers to covers the gap between the normative delivered costs of subsidized fertilizers and the notified selling prices (MRPs) at the farm gate level. Accordingly, subsidy is disbursed to farmers in the form of subsidized fertilizers.

Supply of quality fertilizers

3382. SHRI Y.S. CHOWDARY: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

- (a) the national policy on supply of quality fertilizers to farmers;
- (b) the annual requirement of fertilizers and reasons for short supply;
- (c) the quantum of fertilizers imported during last five years and their value;
- (d) the details of subsidies extended on fertilizers for the last five years, year-wise, and whether Government is planning to scale down these subsidies;
- (e) whether Government is aware of smuggling of fertilizers from India to neighbouring countries;
- (f) if so, details thereof and measures taken to curb the same; and
- (g) the measures taken by Government to encourage utilization of bio-fertilizers in place of chemical fertilizers?